

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. S. U. WADGAONKAR
COURT 47 ADDL SESSIONS JUDGE
Criminal Cause List Dated 26-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>ARGUMENTS</u>				
1	CRI APPEAL	100613/2011	Jignesh Rajendra Bhatt @MA2014@BA1964 Vs C.B.I.	Law Global
2	CRI APPEAL	100614/2011	Jignesh Rajendra Bhatt n Anr.@MA2015-11@BA1965-11 Vs Central Bureau of Investigation	Law Global
<u>EVIDENCE PART HEARD</u>				
3	SPL CASE CBI	100097/2011	CBI EOW MUMBAI Vs Vijay Nanalal Sheth @ Vanraj Narshi Shah	
4	SPL CASE CBI	100028/2014	The State CBI EOW Vs Anup Vijay Sheth and ors.	

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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	CRI APPEAL	100479/2017	Tapan Shah @ MA 1338/17 @ BA 1104/17 - Applicant Vs Union of India - Respondent	Prakash H. Israni
<u>HEARING</u>				
2	CRI APPEAL	100474/2017	Rajesh Shah@MA-1323-17,- A-1094-17- Aplnt. Vs Union of India - C.B.I., ACB - Respdt.	Dr. Sai Kumar Pathrudum
3	SPL CASE CBI	100004/2018	The State of CBI, EOW Vs Ashok Kumar Singh and others 3	
<u>EVIDENCE PART HEARD</u>				
4	SPL CASE CBI	100001/2017	The State CBI EOW Vs Pragesh Pravanchandra Mehta and others	

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S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE CBI	100095/2000	CBI EOW MUMBAI Vs Ms. East West Airlines Company	PP Mr.Acharya
<u>HEARING</u>				
2	SPL CASE CBI	100086/2011	The State CBI EOW MUMBAI Vs M-s. Sudarshan Consolidated Ltd. and Others	
<u>EVIDENCE PART HEARD</u>				
3	SPL CASE CBI	100119/2010	CBI EOW MUMBAI Vs Bengal Mill Stores Pvt. Ltd and Others	

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Criminal Cause List Dated 29-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>HEARING</u>				
1	SPL CASE CBI	100053/2006	CBI EOW MUMBAI Vs Niyamatulah	SPP
<u>ARGUMENTS</u>				
2	CRI APPEAL	101081/2014	Ms. Rasiklal Kantilal and Co., Rasiklal Manilal Shah and Anr. @ MA 354414 @ BA 290714- Applicants Vs The State of Maharashtra and M. K. Rajgopalan Respondents	Girish Kulkarni
<u>HEARING</u>				
3	SPL CASE CBI	100099/2015	The State CBI EOW Vs Mohammed Fasihuddin and others	
<u>AWAITING SUMMONS</u>				
4	MISC APPLN CBI	100443/2020	CBI,EOW Vs Hazel Fernandiz	

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. S. U. WADGAONKAR
COURT 47 ADDL SESSIONS JUDGE
Criminal Cause List Dated 31-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>ARGUMENTS</u>				
1	SPL CASE CBI	100021/2002	CBI EOW MUMBAI Vs Ms KMP SYNTEX PVT LTD AND ORS.	SPP GONSALVIS
<u>EVIDENCE PART HEARD</u>				
2	SPL CASE CBI	100028/2005	CBI EOW MUMBAI Vs Krishan Kumar Gupta	SPP Mr. Mahamane Adv. Bhave
<u>CHARGE</u>				
3	SPL CASE CBI	100135/2009	State of CBIEOW MUMBAI Vs Ashokkumar M Jhanwar Others	
<u>EVIDENCE</u>				
4	SPL CASE CBI	100035/2017	CBI EOW Vs Rajendra Maruti Magar@Rahulraj Marutirao Deshmukh@Rajendra Marutrao Patil and others Prop. M/s. Col	
